GOVERNMENT OF INDIA COAL LOK SABHA

STARRED QUESTION NO:309
ANSWERED ON:24.08.2011
DEVELOPMENT OF COAL BLOCKS
Alagiri Shri S. ;Laguri Shri Yashbant Narayan Singh

Will the Minister of COAL be pleased to state:

- (a) the details of the central coal projects being run in the country, State-wise;
- (b) the number of such projects which have been completed as per schedule;
- (c) the progress made in the development of captive coal blocks allocated to different entities, State-wise;
- (d) whether some of the public and private sector companies have not developed the coal blocks allocated to them according to the norms laid down by the Government;
- (e) if so, the details thereof, company-wise and State-wise;
- (f) whether the Government has initiated any action against the said companies or issued any show cause notice during the last three years; and
- (g) if so, the details thereof, company-wise and State-wise?

Answer

MINISTER OF COAL (SHRI SRIPRAKASH JAISWAL)

(a) to (g): A statement is laid on the Table of the House.

Statement referred in parts (a) to (g) of the reply to Lok Sabha Starred Question No.309 for 24.08.2011

(a): The details of the Coal and Lignite projects costing Rs.20 crore (all producing) and above which are being implemented by Coal India Limited (CIL) and Neyveli Lignite Corporation Limited (NLC), the Central Public Sector Undertakings (CPSUs) under the administrative control of Ministry of Coal are furnished below:-

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Sl.No. State Company No of No of Total Total completed On going No of No of projects projects projects projects (State-wise)

1 Chhattishgarh SECL 14 15 29 29

2 Madhya Pradesh SECL 08 06 14 27 NCL 03 04 07 WCL 05 01 06

3 Jharkhand ECL 02 01 03 31 BCCL 07 00 07 CCL 05 16 21

4 West Bengal ECL 08 09 17 17

5 Uttar Pradesh NCL 02 01 03 03

6 Maharastra WCL 18 07 25 25
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8 Tamil Nadu NLC 00 03 03 03
9 Rajasthan NLC 00 01 01 01
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82 73 155 155

Total

(b): Out of 82 completed projects, 51 have been completed as per schedule.

(c) to (e): Out of total 194 allocated coal blocks, 28 coal blocks have started coal production and in case of remaining 166 coal blocks, the end use plants/blocks are at various stages of development. The State wise details of these blocks are furnished in the table below:

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Sl No. Name of the State No of allocated No of producing coal blocks coal blocks
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1. Arunachal Pradesh 01 01
2. Andhra Pradesh 01 00
3. Chhatisgarh 39 07
4. Jharkhand 51 04
5. Madhya Pradesh 25 02
6. Maharastra 24 08
7 Orissa 33 01
8. West Bengal 20 05
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TOTAL: 194 28

The block/company wise status of development is furnished in Annexure - I.

(f) & (g): Based on the recommendations of the Review Committees, 19 coal blocks have been de-allocated during the last three years whose State-wise and Company-wise details are furnished in Annexure – II. Similarly show cause notices have been issued to the coal block allocattees for not developing the coal blocks as per the schedule and the details of the show cause notices issued State-wise and Company-wise during last three years is furnished in Annexure-III.